

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2012

Dated : 11th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)

Versus

CERC & OrsRespondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
15.05.2012. Dasti service is permitted.

Post the matter on **15.05.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk